

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/108(KB)2019
CONT.A. (IBC)/10(KB)2023, IA(I.B.C)/1199(KB)2024,
IA(I.B.C)/450(KB)2023, IA(I.B.C)/1044(KB)2022,
IA(I.B.C)/846(KB)2022, IA(I.B.C)/1178(KB)2023,
IA(I.B.C)/740(KB)2022, IA(I.B.C)/1496(KB)2022,
IA(I.B.C)/461(KB)2023, IA(I.B.C)/855(KB)2022,
IA(I.B.C)/789(KB)2022, IA(I.B.C)/974(KB)2022,
IA(I.B.C)/1146(KB)2022, IA(I.B.C)/374(KB)2021,
IA(I.B.C)/725(KB)2021, IA(I.B.C)/759(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	UNITED BANK OF INDIA VS PURPLE ADVERTISING SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sailesh Mishra, Adv.]	For UCO BANK
Mr. Shaunak Mitra, Adv.]	For Liquidator
Mr. Amandeep Singh, Adv.		
Mrs. Zeenat Shadab, Adv.		
Mr. Subhas Kumar, Adv.		
Mr. Sayantan Bose, Adv.]	CONT.A. (IBC)/10(KB)2023
Ms. Ankita Choudhury, Adv.		IA(I.B.C)/374(KB)2021
Mr. Joy Saha, Sr. Adv.]	For SBI in IA(I.B.C)/1146(KB)2022
Ms. Deblina Lahiri		IA(I.B.C)/450(KB)2023
Mr. T Chatterjee, Adv.		IA(I.B.C)/740(KB)2022
Ms. T Chetri, Adv.		IA(I.B.C)/1496(KB)2022 IA(I.B.C)/789(KB)2022

ORDER

1. Ld. Sr. Counsel/Ld. Counsels for the parties present.

2. Ld. Counsel Mr. Shaunak Mitra appearing on behalf of Liquidator under takes to make the payments of the Applicants as and when the funds would be made available by the banks.
3. **CONT.A. (IBC)/10(KB)2023, IA(I.B.C)/1199(KB)2024, IA(I.B.C)/450(KB)2023, IA(I.B.C)/1044(KB)2022, IA(I.B.C)/846(KB)2022, IA(I.B.C)/1178(KB)2023, IA(I.B.C)/740(KB)2022, IA(I.B.C)/1496(KB)2022, IA(I.B.C)/461(KB)2023, IA(I.B.C)/855(KB)2022, IA(I.B.C)/789(KB)2022, IA(I.B.C)/974(KB)2022, IA(I.B.C)/1146(KB)2022, IA(I.B.C)/374(KB)2021, IA(I.B.C)/725(KB)2021 and IA(I.B.C)/759(KB)2021:**
 - a) Post all these matters on **29.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**